

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 26(ND)12**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016**


**NAME OF THE COMPANY:** M/s. Dr. Virender Bhati V/s. M/s. Forsen Healthcare Pvt. Ltd. &  
Ors.

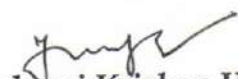
**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	S. HARSHIPRAW	Adv.	Petitioner.	}
2.	DR. VIRENDER BHATI		Petitioner Nos	
1.	MR. SAURABH KALIA	ADV.	} Respondent	}
2.	MS. SAMRIDHI GOGIA	ADV.		

**ORDER**

Learned counsel for the petitioner is present. Ms. Samridhi Gogia has appeared on behalf of the learned counsel for the respondent. Learned counsel for the respondent is not available today. So, the matter will be posted for tomorrow the 22<sup>nd</sup> of September 2016 for further arguments.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)